Annexure - 7

Name of the Corporate Debtor:- Dolphin Offshore Enterprises (India) Limited **Date of commencement of CIRP - 16/07/2020** **List of creditors as on - 28/10/2021**

List of Operational Creditors (Government Dues)

			Details of claim received		Details of claim received									
Sl. No.	Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share	Amount of contingent claim	Amount of any mutual dues that may be set- off	Amounttt of claim under verification	Remarks , if any
1	Office of commissioner, CSGT & central excise, Belapur Commissionerate (Service Tax claim)	NA	3/2/2021	7,504,458,041.00	7,504,458,041.00	Statutory Dues	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2	Office of commissioner, CSGT & central excise, Belapur Commissionerate (GST Claim)	NA	3/2/2021	128,532,045.00	128,532,045.00	Statutory Dues	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
3	Employees Provident Fund Organisation (Received on 07/05/2021)	NA	7/5/2021	22,498,772.00	22,498,772.00	Statutory Dues	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
4	National Stock Exchange of India Limited	U67210MH1992PLC069769	8/6/2021	2,586,334.00	2,213,454.00	Statutory Dues	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
5	Office of commissioner, CSGT & central excise, Belapur Commissionerate (Non filing of GST Returns from July,2017- March,2018)	NA	3/2/2021	19,596,567.00	19,596,567.00	Statutory Dues	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
			Total	7,677,671,759.00										